

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3112**

TO BE ANSWERED ON THE 8TH AUGUST, 2023/ SRAVANA 17, 1945 (SAKA)

VIBRANT VILLAGE PROGRAMME

†3112. SHRI SUSHIL KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the manner in which the Vibrant Villages Programme (VVP) is helpful in the development of border area villages;

(b) whether the Government has released any special budget for the development of border area villages under the said programme; and

(c) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NISITH PRAMANIK)**

(a) to (c): Vibrant Villages Programme (VVP) approved on 15th February, 2003, as a Centrally Sponsored Scheme, envisages comprehensive development of identified villages in 46 blocks abutting northern border in 19 districts of Arunachal Pradesh, Himachal Pradesh, Sikkim, Uttarakhand and UT of Ladakh.

The programme includes both components of Central Sector Schemes (CS) as well as Centrally Sponsored Schemes (CSSs) in the

identified focused areas of intervention for creation of opportunities for livelihood generation through promotion of tourism & cultural heritage, skill development & entrepreneurship and development of cooperative societies including agriculture/horticulture, cultivation of medicinal plants/herbs etc. The interventions also include providing road connectivity to unconnected villages, housing & village infrastructure, energy including renewable energy, television & telecom connectivity.

The objective of the programme is to finance the funding gap in the coverage of existing schemes and 100% saturation of Central Sector, Centrally Sponsored and State Government Schemes exclusively for the focus areas of interventions in the identified villages so that there are sufficient incentives for the people to stay on in the border areas villages.

The financial allocations approved for the VVP from financial years

2022-23 to 2025-26 is as follows:

(Rs.in crore)

FY 2022-23	FY 2023- 2024	FY 2024-25	FY 2025-26	Total
50.00	1200.00	1750.00	1800.00	4800.00
